

ORISSA HIGH COURT**FILING REPORT AS ON :03/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0007476/2022	SHIBA BIRUA @ SHIBA PRASAD BIRUA VS STATE OF ODISHA	SARADA PRASAD DASH VS	THAKURMUNDA /42 /2022 () //
2	BLAPL/0007477/2022	PUSTAM MEHER @ THETIA VS STATE OF ODISHA	JAGABANDHU SAHU VS	barpalli /188 /2022 () //
3	BLAPL/0007478/2022	BISHIKESHAN KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /72 /2022 () //
4	BLAPL/0007479/2022	PARBIN @ PRAVEEN KUMAR SAH VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	DHANUPALI /192 /2022 () //
5	BLAPL/0007480/2022	KRUSHNA SETHY VS STATE OF ODISHA	SURESH KUMAR JENA VS	MANGALPUR /365 /2021 () //
6	BLAPL/0007481/2022	BIKASH EKKA VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	BRAHMANITARANG /227 /2021 () //
7	BLAPL/0007482/2022	BISWANATH BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /114 /2022 () //
8	BLAPL/0007483/2022	MAHENDRA SINGH VS STATE OF ODISHA	RAMESH AGARWAL VS	JEYPORE SADAR /181 /2022 () //
9	BLAPL/0007484/2022	RABINDRA SAHU VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	KANDHEIGOLE /107 /2018 () //
10	BLAPL/0007485/2022	NENKURI @ MALAYA PATRA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /334 /2022 () //
11	BLAPL/0007486/2022	SISIRKANTA BEHERA @ GUDU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /319 /2022 () //

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12	BLAPL/0007487/2022	PRAMOD KANHAR VS STATE OF ODISHA	UDIT RANJAN JENA VS	PURUNAKATAK /80 /2022 () //
13	BLAPL/0007488/2022	BIJAY KUMAR YADAV VS STATE OF ODISHA	DEBASISH SAMAL VS	SPL.TASK FORCE /36 /2021 () //
14	BLAPL/0007489/2022	BIJAY NAG VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /251 /2022 () //
15	BLAPL/0007490/2022	AKSHAYA KUMAR MOHAPATRA VS STATE OF ODISHA	BASUDEV MISHRA VS	SARANAKUL /15 /2021 () //
16	BLAPL/0007491/2022	AGADHU NAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	MOTANGA /180 /2021 () //
17	BLAPL/0007492/2022	DIBYA SAMAL @ SHIBA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	SOHELLA /207 /2021 () //
18	BLAPL/0007493/2022	SOMANATH PRADHAN @ LIPUN VS STATE OF ODISHA	BHAGABAT PRASAD RATH VS	JATNI P.S. /85 /2022 () //
19	BLAPL/0007494/2022	LIPAK KUMAR SAHU VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	RASOL /193 /2021 () //
20	BLAPL/0007495/2022	PURNA CHANDRA BASKEY VS STATE OF ODISHA	SURESH KUMAR JENA VS	NALCO /85 /2022 () //
21	BLAPL/0007496/2022	NATABARA NAIK VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	RASOL /133 /2022 () //
22	BLAPL/0007497/2022	SAMIRA BEHERA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	ATHGARH /174 /2020 () //
23	BLAPL/0007498/2022	BASUDEV PRADHAN	BHABANI SHANKAR DASPARIDA	BELPARA /52 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0007499/2022	MANAS PADHI @ MANAS RANJAN PADHI	BHABANI SHANKAR DASPARIDA	SONEPUR /137 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0007500/2022	JYOTIRMAYEE DAS @ DASH	AKSHAYA KUMAR SAHOO	SAINTALA /100 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0007501/2022	HRUDANANDA DAS @ DASH	AKSHAYA KUMAR SAHOO	SAINTALA /100 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0007502/2022	CHITTARANJAN GANIK	BIJAYA KUMAR RAGADA	JUJUMURA /183 /2021
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0007503/2022	DEBAN @ DIBYALOCHAN BEHERA	DEVASHIS PANDA	DHENKANAL TOWN /264 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0007504/2022	RATIKANTA ROUT	BIDESHI KUMAR GHADEI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0007505/2022	TOFAN NAIK	ARUN KUMAR DAS 1	DHENKANAL SADAR /85 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0007506/2022	SANJAY RAY	SARAT KUMAR JENA	BARGARH SADAR /161 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0007507/2022	RASHMIKANTA SAHOO @ SAHU	AKASH BHUYAN	CHANDRASEKHARPUR /354 /2016
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0007508/2022	LALU BIBHAR	AMITAV TRIPATHY	CHANDRAPUR /6 /2012
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0007509/2022	LAMBUJA MAJHI	SURYAKANTA DWIBEDI	DARINGBADI /127 /2020
		VS	VS	()

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35	BLAPL/0007510/2022	STATE OF ODISHA MANOJ KUMAR NAYAK VS	CHANDAN SAMANTARAY VS	// //0 ()
36	BLAPL/0007511/2022	STATE OF ODISHA PANCHU SAHOO VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /357 /2022 ()
37	BLAPL/0007512/2022	STATE OF ODISHA PINTU LAL @ PINTU KUMAR SHRIVASTAV VS	ANANTA NARAYAN PATTANAYAK VS	// KAKIRIGUMMA /57 /2020 ()
38	BLAPL/0007513/2022	STATE OF ODISHA JITU NAIK VS	PRAJIT KUMAR PRADHAN VS	// //0 ()
39	BLAPL/0007514/2022	STATE OF ODISHA KALU CHARAN PARIDA VS	SARAT KUMAR JENA VS	// KHALLIKOTE /334 /2022 ()
40	BLAPL/0007515/2022	STATE OF ODISHA DR. UMAKANTA KHEJURIA VS	BASANTA KUMAR DAS VS	// CUTTACK VIGILANCE /41 /2022 ()
41	CMAPL/0000323/2022	STATE OF ODISHA(VIG.) RAJALAXMI SETH VS	ADV VS	// // ()
42	CMAPL/0000324/2022	STATE OF ODISHA JAGADISH SARAN BOSE VS	LALATENDU SAMANTARAY VS	// // ()
43	CMAPL/0000325/2022	CUTTACK GRAMYA BANK GIRI GOBARDHAN FOREST COMMITTEE VS	ADV. VS	// // ()
44	CMP/0000702/2022	STATE OF ODISHA JITENDRA NATH RATH VS	BANSHIDHAR BAUG VS	// // ()
45	CMP/0000703/2022	BANDINIPRIYA RATH @ GITARANI KAR PRAMILA MISHRA VS	RABINDRA KUMAR PRUSTY VS	// // ()
		DAMBARUDHAR MISHRA		//

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46	CMP/0000704/2022	RAGHUNATH SAHU VS HARIBANSA SAHU	AMIT PRASAD BOSE VS	// 0 //
47	CMP/0000705/2022	PRAVASINI BEHERA VS SANATAN BEHERA	AMITAV TRIPATHY VS	// 0 //
48	CMP/0000706/2022	SUDHIR PATRA VS SHYAMA PRASAD DASH	HRUDANANDA MOHAPATRA VS	// 0 //
49	CONTC/0005018/2022	DURGA CHARAN DAS VS DEORANJAN KUMAR SINGH, I.A.S.	ADV VS	// 0 //
50	CONTC/0005019/2022	BIBEKANANDA DAS VS SANJIB CHADDHA, PRINCIPAL SECY., CO OPERATION DEPT.	ADV VS	// 0 //
51	CONTC/0005020/2022	NARENDRA KUMAR ROUT VS BIPIN LAKRA, BRANCH MANAGER, ALLAHABAD BANK (INDIAN BANK),ARUHA,JAJPUR	ADV VS	// 0 //
52	CONTC/0005021/2022	SUDARSAN BHOI VS G.MATHIVADHAN,IAS	ADV. VS	// 0 //
53	CONTC/0005022/2022	SITAKANTA SUNA VS SANGRAMJIT NAYAK,IAS	ADV. VS	// 0 //
54	CONTC/0005023/2022	SAROJ MACHHAKHAND VS SANGRAMJIT NAYAK,IAS	ADV. VS	// 0 //
55	CONTC/0005024/2022	BIJU NAG VS SANGRAMJIT NAYAK,IAS	ADV. VS	// 0 //
56	CONTC/0005025/2022	KARTIKA DEEP VS SANGRAMJIT NAYAK,IAS	ADV. VS	// 0 //
57	CONTC/0005026/2022	JAGA SUNA	ADV.	//

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		VS	VS	0
58	CONTC/0005027/2022	SANGRAMJIT NAYAK, IAS SAMI KAPOOR SUNA	ADV.	//
		VS	VS	0
59	CONTC/0005028/2022	SANGRAMJIT NAYAK, IAS KARNA SUNA	ADV.	//
		VS	VS	0
60	CONTC/0005029/2022	SANGRAMJIT NAYAK, IAS KARNA BARIK	ADV.	//
		VS	VS	0
61	CONTC/0005030/2022	SANGRAMJIT NAYAK, IAS JAYA KUMBHAR	adv.	//
		VS	VS	0
62	CONTC/0005031/2022	SANGRAMJIT NAYAK, I.A.S. CHANDRAMOHANTY SRINIVASA RAO	SIBA PRASAD PATI	//
		VS	VS	0
63	CONTC/0005032/2022	ANU GARG, PRINCIPALSECY., W.R.DEPT. PRAKASH NAYAK	ADV.	//
		VS	VS	0
64	CONTC/0005033/2022	DIPTI MOHAPATRA, CHIEF DIST. VETERINARY OFFICER, KENDRAPARA GAGAN NAYAK	ADV.	//
		VS	VS	0
65	CONTC/0005034/2022	SANJIB CHOPRA, I.A.S SUNIL KUMAR MISHRA	ADV.	//
		VS	VS	0
66	CONTC/0005035/2022	BHASKAR SARMA, IAS BHASKAR CHANDRA TRIPATHY	ADV.	//
		VS	VS	0
67	CONTC/0005036/2022	ANU GARG, IAS ARCHANA NAYAK	ADV.	//
		VS	VS	0
68	CONTC/0005037/2022	ABDAAL M AKHTAR, IAS KALYANI PANIGRAHI	adv.	//
		VS	VS	0

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69	CONTC/0005038/2022	BISHNUPADA SETHI, I.A.S. TANKADHAR SAHOO VS	ADV. VS	// // ()
70	CONTC/0005039/2022	BISHNUPADA SETHI, I.A.S. DURYODHAN LENKA VS	BIMBISAR DASH VS	// // ()
71	CONTC/0005040/2022	MOHAN. M,CHAIRMAN,ODISHA GRAMYA BANK, JAGAMARA LAKHMAN KIRSANI VS	ADV. VS	// // ()
72	CRLA/0000618/2022	SUNIL KUMAR BANSAL,D.G. POLICE,CUTTACK SURAJ @ SURYAMANI MAHARANA VS	SARADA PRASAD DASH VS	// DASPALLA /66 /2019 ()
73	CRLA/0000619/2022	STATE OF ODISHA SITAL SINGH VS	AMULYA RATNA PANDA VS	// MACHHKUND /55 /2016 ()
74	CRLA/0000620/2022	STATE OF ODISHA RAJA DALAI VS	DEVASHIS PANDA VS	// KHURDA SADAR /104 /2020 ()
75	CRLA/0000621/2022	STATE OF ODISHA BABU DAS VS	RESHMA BEHERA VS	// BAIDYANATHPUR /111 /2015 ()
76	CRLMA/0000195/2022	STATE OF ODISHA KANHEYALAL AGARWALLA VS	ADV. VS	// BARBIL /139 /2019 ()
77	CRLMA/0000196/2022	STATE OF ODISHA BULAKISHORE NATH VS	ADV. VS	// DHENKANAL TOWN /331 /2018 ()
78	CRLMA/0000197/2022	STATE OF ODISHA PRAVAT@PRABHAT KUMAR PANDA VS	SANGRAMJIT PANDA VS	// RAYAGADA TOWN /242 /2016 ()
79	CRLMC/0002112/2022	STATE OF ODISHA BASTURI BALIYARSINGH VS	BIBHU PRASAD CHHUALSINGH VS	// KOTOAGARH /82 /2020 ()
		STATE OF ODISHA		//

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80	CRLMC/0002113/2022	PRAMOD KUMAR JENA VS NARMADA NAYAK	PRIYA RANJAN SINGH VS	//0 () //
81	CRLMC/0002114/2022	HEMENDRA NATH MISHRA VS STATE OF ODISHA	SIDHARTHA DAS VS	RUGUDI /69 /2021 () //
82	CRLMC/0002115/2022	LILI KUMARI DAS VS SANTOSH KUMAR GADAPALLA	BISWAMBAR MOHANTY VS	//0 () //
83	CRLMC/0002116/2022	DINABANDHU BEHERA VS STATE OF ODISHA	BINI MISHRA VS	BAIDYANATHPUR /187 /2021 () //
84	CRLMC/0002117/2022	KISHORE SAHOO VS STATE OF ODISHA	TAPAN KUMAR KAMILA VS	KANDARPUR /103 /2022 () //
85	CRLMC/0002118/2022	SANGRAM KESHARI SAHOO VS RAJENDRA KUMAR CHAMPATIRAY	SOUMYA RANJAN DAS VS	//0 () //
86	CRLMC/0002119/2022	PRAMOD BEHERA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	CHHENDIPADA /97 /2014 () //
87	CRLMC/0002120/2022	SUBASA@SUBASH CHANDRA BARIK@SUBASH BARIK VS STATE OF ODISHA	AKAVASH CH JENA VS	FATEGARH /173 /2021 () //
88	CRLMC/0002121/2022	SOMNATH SAHU VS UNION OF INDIA(RAILWAY)	TUKUNA KUMAR MISHRA VS	//0 () //
89	CRLMC/0002122/2022	CHANDRAVANU JENA VS BRUSHABHANU ROUT	MANORANJAN MISHRA VS	//0 () //
90	CRLMP/0001584/2022	ABHIMANYU PATRA VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	//0 () //
91	CRLMP/0001585/2022	PRASHANTA KUMAR DASH	RAJEET ROY	//0

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		VS	VS	()
		STATE OF ODISHA		//
92	CRLMP/0001586/2022	PRASHANTA KUMAR DASH	RAJJEET ROY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
93	CRLMP/0001587/2022	PRASHANTA KUMAR DASH	RAJJEET ROY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
94	CRLMP/0001588/2022	PRASHANTA KUMAR DASH	RAJJEET ROY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
95	CRLMP/0001589/2022	PRASHANTA KUMAR DASH	RAJJEET ROY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMP/0001590/2022	SABITA PATRA	ARIJEET MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMP/0001591/2022	SOUMYA PRAKASH PARHI	BIBHU PRASAD MOHANTY	/ /0
		VS	VS	()
		THE JUDGE FAMILY COURT, BBSR		//
98	CRLMP/0001592/2022	BIJIN KUMAR RAY	SUDARSAN BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
99	CRLMP/0001593/2022	SUMANT KUMAR SAMANTRAY @ SRIMANTA	KALI PRASAD MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
100	CRLMP/0001594/2022	KUSUM PADHIARY	JAYAKRISHNA MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
101	CRLMP/0001595/2022	SABITA PATRA @ SAMAL	ARIJEET MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
102	CRLMP/0001596/2022	SURESH CHANDRA DASH	GIRIDHARI SINGH	/ /0
		VS	VS	()

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103	CRLMP/0001597/2022	STATE OF ODISHA DEEPAK KUMAR PARIDA VS	SURYAKANTA DASMOHAPATRA VS	// /0 ()
104	CRLMP/0001598/2022	STATE OF ODISHA CHAKRADHAR MALLICK VS	SUDEEP KUMAR SARANGI VS	// /0 ()
105	CRLMP/0001599/2022	UNION OF INDIA PRAKASH CHANDRA HOTA VS	DURGA PRASANA DAS VS	// /0 ()
106	CRLMP/0001600/2022	ADDL. CHIEF SECRETARY TO GOVT. S.K.TARIQUE ALI VS	ALOK KUMAR MOHAPATRA VS	// /0 ()
107	CRLMP/0001601/2022	STATE OF ODISHA BHAGIRATHI MOHARANA VS	BUDHADEV ROUTRAY VS	// /0 ()
108	CRLREV/0000358/2022	STATE OF ODISHA ABDUL KARAR KHAN VS	PRASANTA KUMAR SATAPATHY VS	// /0 ()
109	CRLREV/0000359/2022	STATE OF ODISHA SONALI RAY VS	SAMARENDRA MOHANTY VS	// /0 ()
110	CRLREV/0000360/2022	SURYASMITH RAY RAJKISHORE JENA VS	KALI PRASAD MOHANTY VS	// /0 ()
111	CRLREV/0000361/2022	TAHASILDAR, PIPILI SURENDER VS	SUSHANTA KUMAR JOSHI VS	// /0 ()
112	CRLREV/0000362/2022	UNION OF INDIA (N.C.B.) DILLIP KUMAR AGARWAL @ AGARWALLA VS	BIDESH RANJAN BEHERA VS	// /0 ()
113	FAO/0000309/2022	STATE OF ODISHA SAPANA SAHU@SAPNA RANJAN SAHU VS	ASHOK KUMAR PARIDA VS	// /0 ()
		UNION OF INDIA		//

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114	FAO/0000310/2022	LEGAL MANAGER, M/S.NEW INDIA ASSURANCE CO. VS SIBA PRASADMHANTY	GOPIK. CHANDRA SAMANTARAY VS	// 0 //
115	FAO/0000311/2022	JANARANJAN PARIDA VS GOVT.OF ORISSA	NILAMADHAB PRAHARAJ VS	// 0 //
116	MACA/0000390/2022	THE DIVL.MANAGER, M/S.NATIONAL INSURANCE CO. VS JHUMI PRADHAN	PRAKASH KUMAR MOHANTY VS	// 0 //
117	MACA/0000391/2022	SANTOSH KUMAR NAHAK VS THE SR. MANAGER,D.O. II, M/S. NATIONAL INSURANCE CO.LTD.	BHARAT JALLI VS	// 0 //
118	RVWPET/0000179/2022	STATE OF ODISHA VS Bijaya Kumar Jena	A.G.A. VS	// 0 //
119	TRP(C)/0000280/2022	JAGADISH PRASAD AGRAWAL VS GOLAP CHAND AGARWAL	ARUN KUMAR PATRA VS	// 0 //
120	TRP(C)/0000281/2022	J. WANI @ J. VANI VS J. HEMANT KUMAR RAO	SOUBHAGYA KUMAR DASH VS	// 0 //
121	TRP(C)/0000282/2022	SANDHYA RANI SAHOO VS CHANDRASEKHAR SAHOO	ABHILASH MISHRA VS	// 0 //
122	TRP(C)/0000283/2022	RASMITA MOHANTA VS DAMBARUDHAR MOHANTA	SOUMYA MISHRA VS	// 0 //
123	TRPCRL/0000063/2022	DURGAMADHAB BEHERA VS SASMITA RANA@BEHERA	BRAHMA NANDA TRIPATHY VS	//0 0 //
124	WA/0001046/2022	STATE OF ODISHA VS Bibhudatta Choudhury	DEBENDRA KUMAR MOHANTY, A.S.C. VS	// 0 //
125	WA/0001047/2022	STATE OF ODISHA	ANAND PRAKASH DAS, A.S.C.	//

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126	WA/0001048/2022	Santosh Kumar Pradhan STATE OF ODISHA	PRADEEP KUMAR ROUT, A.G.A.	//
		VS	VS	0
127	WA/0001049/2022	Mamata Naik PRASANTA KUMAR BHOI	DEBI PRASAD SAHOO	//
		VS	VS	0
128	WP(C)/0019520/2022	STATE OF ODISHA PRADEEP PRASAD DAS	RAMA KRISHNA BISOI	//
		VS	VS	0
129	WP(C)/0019521/2022	STATE OF ODISHA SARAT CHANDRA DHAL	BIPIN KUMAR NAYAK	//
		VS	VS	0
130	WP(C)/0019522/2022	STATE OF ODISHA RABINARAYAN PANDA	RAMA KRISHNA BISOI	//
		VS	VS	0
131	WP(C)/0019523/2022	STATE OF ODISHA MANZOOR ALLI	T.K.J.SAMANTA	//
		VS	VS	0
132	WP(C)/0019524/2022	THE REGIONAL DIRECTOR, RBI, BBSR RABINDRANATH DAS	KAMALAKANTA NAYAK	//
		VS	VS	0
133	WP(C)/0019525/2022	STATE OF ODISHA PRADIP CHANDRA MOHAPATRA	KAMALAKANTA NAYAK	//
		VS	VS	0
134	WP(C)/0019526/2022	STATE OF ODISHA PREMANANDA MAHAMANSINGH	KAMALAKANTA NAYAK	//
		VS	VS	0
135	WP(C)/0019527/2022	STATE OF ODISHA BHAKTAHARI MISHRA	KAMALAKANTA NAYAK	//
		VS	VS	0
136	WP(C)/0019528/2022	STATE OF ODISHA PHAGU CHARANA KHATUA	SURYA NARAYAN SATPATHY	//
		VS	VS	0

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137	WP(C)/0019529/2022	STATE OF ODISHA RAJENDRA PRASAD BEHERA VS	SURYAKANTA DWIBEDI VS	// // ()
138	WP(C)/0019530/2022	STATE OF ODISHA HRUSHIKESH PATRA VS	PRAFULLA CHANDRA ACHARYA VS	// // ()
139	WP(C)/0019531/2022	STATE OF ORISSA PABITRA KUMAR DAS VS	PRAFULLA CHANDRA ACHARYA VS	// // ()
140	WP(C)/0019532/2022	STATE OF ORISSA SANTOSH KUMAR SAHOO VS	SAROJ KUMAR DASH VS	// // ()
141	WP(C)/0019533/2022	STATE OF ODISHA AJAYA KUMAR SAHOO VS	P.K.DASH VS	// // ()
142	WP(C)/0019534/2022	STATE OF ODISHA DIBAKAR KHATUA VS	DOLAGOBINDA MOHAPATRA VS	// // ()
143	WP(C)/0019535/2022	STATE OF ODISHA DHARMENDRA KUMAR DEBATA VS	CHANDAN SAMANTARAY VS	// // ()
144	WP(C)/0019536/2022	STATE OF ODISHA SUNAKAR SWAIN VS	ANUP KUMAR PATTNAIK VS	// // ()
145	WP(C)/0019537/2022	STATE OF ODISHA KANAKALATA GIRI VS	SAPAN KUMAR PAL VS	// // ()
146	WP(C)/0019538/2022	STATE OF ORISSA SHRIBATSA BEHERA VS	NIRA SUNDAR PANDA VS	// // ()
147	WP(C)/0019539/2022	STATE OF ODISHA BIJAYA KUMAR DASH @ DAS VS SECRETARY, BBSR DEVELOPMENT AUTHORITY	DEVSDAS SENAPATI VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0019540/2022	SANJUKTA KARAN VS STATE OF ORISSA	NIRANJAN LENKA VS	// 0 //
149	WP(C)/0019541/2022	ODISHA GRAMYA BANK, JHARADIHI BRANCH VS THE SR. DIV. ELECTRICAL ENGINEER (TRS), SER, TATA NAGAR-CUM-DDO	AUROVINDA MOHANTY VS	// 0 //
150	WP(C)/0019542/2022	SUDASNA PANDA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
151	WP(C)/0019543/2022	ODISHA GRAMYA BANK, PATKURA BRANCH VS THE STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
152	WP(C)/0019544/2022	ODISHA GRAMYA BANK, PATKURA BRANCH VS THE COMMNR.-CUM-SECY.,S AND ME DEPT.	AUROVINDA MOHANTY VS	// 0 //
153	WP(C)/0019545/2022	ODISHA GRAMYA BANK, PATKURA BRANCH VS THE COMMNR.-CUM-SECY.,S AND ME DEPT.	AUROVINDA MOHANTY VS	// 0 //
154	WP(C)/0019546/2022	ODISHA GRAMYA BANK, PATKURA BRANCH VS THE COMMNR.-CUM-SECY.,S AND ME DEPT.	AUROVINDA MOHANTY VS	// 0 //
155	WP(C)/0019547/2022	GAGAN CHANDRA MALIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
156	WP(C)/0019548/2022	RAJENDRA KUMAR PATRA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
157	WP(C)/0019549/2022	BAIKUNTHA BIHARI DASH VS STATE OF ODISHA	SANDHYARANI DASH VS	// 0 //
158	WP(C)/0019550/2022	ISWAR CHANDRA PRADHAN VS STATE OF ORISSA	MANAS PATI VS	// 0 //
159	WP(C)/0019551/2022	PITABASH PRADHAN	BISWAJIT MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0019552/2022	SAJJAN KUMAR AGARWALLA GOPINATH BARAD	ACHYUTANANDA SWAIN	//
		VS	VS	0
161	WP(C)/0019553/2022	SAMBEET KUMAR SAHOO SUBAS CHANDRA SWAIN	SOUBHAGYA S. DAS	//
		VS	VS	0
162	WP(C)/0019554/2022	UTKAL UNIVERSITY, BBSR SITA SAMAL	MAHESWAR MOHANTY	//
		VS	VS	0
163	WP(C)/0019555/2022	DHANESWAR NAYAK SUMITRA BEHERA	MAHESWAR MOHANTY	//
		VS	VS	0
164	WP(C)/0019556/2022	MATA PALEI RAJ KISHORE MISHRA	SAILESH NARAYAN BISWAL	//
		VS	VS	0
165	WP(C)/0019557/2022	STATE OF ODISHA SONALI SHAH	SUBAS CHANDRA DAS	//
		VS	VS	0
166	WP(C)/0019558/2022	STATE OF ODISHA BASUDEV PATRA	SUBAS CHANDRA DAS	//
		VS	VS	0
167	WP(C)/0019559/2022	STATE OF ORISSA BHABANI SHANKAR MOHANTY	SUBAS CHANDRA DAS	//
		VS	VS	0
168	WP(C)/0019560/2022	STATE OF ORISSA PURNA CHANDRA MOHANTY	DAYANANDA MOHAPATRA	//
		VS	VS	0
169	WP(C)/0019561/2022	STATE OF ODISHA RAMA CHANDRA SETHY	AJIT KUMAR PANDA	//
		VS	VS	0
170	WP(C)/0019562/2022	STATE OF ODISHA SWAYAM PRABHA MAHAPATRA	SUSANTA SEKHAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0019563/2022	STATE OF ODISHA BASANTA KUMAR GIRI VS	MITHUN DAS VS	// // ()
172	WP(C)/0019564/2022	UNION OF INDIA JAYANT KUMAR JENA VS	SUKANTA KUMAR DALAI VS	// // ()
173	WP(C)/0019565/2022	CHIEF MANAGER CUM AUTHORISED OFFICER, RMB HYDERABAD PRAFULLA NAYAK VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
174	WP(C)/0019566/2022	THE STATE OF ODISHA SANJAY MOHANTY @ SANJAY KUMAR MOHANTY VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
175	WP(C)/0019567/2022	STATE OF ODISHA DHANI PATRA VS	SUKANTA KUMAR DALAI VS	// // ()
176	WP(C)/0019568/2022	STATE OF ODISHA PRAFULLA KUMAR SWAIN VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
177	WP(C)/0019569/2022	STATE OF ODISHA AKRURA SAHOO VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
178	WP(C)/0019570/2022	THE STATE OF ODISHA DUKHI SHYAM SAHU VS	SUBASH CH PANI VS	// // ()
179	WP(C)/0019571/2022	STATE OF ODISHA RAMYA @ ROMYA RANJAN ROUT VS	SUBASH CH PANI VS	// // ()
180	WP(C)/0019572/2022	UNION OF INDIA DEBANANDA BHOI VS	PRATIMA NAYAK VS	// // ()
181	WP(C)/0019573/2022	STATE OF ODISHA KANHU CHARAN SAHU VS STATE OF ORISSA	PABITRA KUMAR BEHERA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0019574/2022	NARAYAN SAMAL VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
183	WP(C)/0019575/2022	NIHARBALA TUNGA VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
184	WP(C)/0019576/2022	ASHOK KUMAR BEHERA VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
185	WP(C)/0019577/2022	PRANA JENA VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
186	WP(C)/0019578/2022	M/S. SHUVAM CONSTRUCTION PVT. LTD.,BBSR VS ADDL. COMMNR. AND ADDL. REVISIONAL COURT, BOARD OF REVENUE	PRAFULLA KUMAR RATH VS	// 0 //
187	WP(C)/0019579/2022	DOLAGOVINDA SINGH VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
188	WP(C)/0019580/2022	SURAVI MOHAPATRA VS STATE OF ODISHA	ANINDYA KUMAR MISHRA VS	// 0 //
189	WP(C)/0019581/2022	CHUDAMANI PADHAN VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
190	WP(C)/0019582/2022	N.J THEOPHIL VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
191	WP(C)/0019583/2022	THE MD/DIRECTORS, M/S. KALINGA MEDIA AND ENTERTAINMENT PVT. LTD., BBSR VS MOUSUMI MOHANTY	PRAFULLA KUMAR RATH VS	// 0 //
192	WP(C)/0019584/2022	SUKANTI DAS VS STATE OF ODISHA	J.K.MISHRA 2 VS	// 0 //
193	WP(C)/0019585/2022	SATYABRATA SUTAR	S.MOHAN RAO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0019586/2022	DR. SANAT KUMAR PATNAIK PRADEEP KUMAR JENA	JYOTIRMAYA SAHOO	//
		VS	VS	0
195	WP(C)/0019587/2022	COLLECTOR, KHURDA BIJAY KUMAR MAHI	PRASHANTA KUMAR DAS	//
		VS	VS	0
196	WP(C)/0019588/2022	STATE OF ODISHA SUKANTA BHOI	ABHIRAM SWAIN	//
		VS	VS	0
197	WP(C)/0019589/2022	THE STATE OF ODISHA BASANTA KUMAR MAHI	PRASHANTA KUMAR DAS	//
		VS	VS	0
198	WP(C)/0019590/2022	STATE OF ODISHA PRAMOD MAJHI	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
199	WP(C)/0019591/2022	STATE OF ODISHA SABITA BEURA	AJIT KUMAR TRIPATHY	//
		VS	VS	0
200	WP(C)/0019592/2022	STATE OF ODISHA MANORAMA BEHERA	DEBASIS ROUT	//
		VS	VS	0
201	WP(C)/0019593/2022	UNION OF INDIA BIDESHI PRADHAN	BISWAJIT MOHANTY	//
		VS	VS	0
202	WP(C)/0019594/2022	SAJJAN KUMAR AGARWALLA KALI CHARAN RATH	GOPAL PRASAD JENA	//
		VS	VS	0
203	WP(C)/0019595/2022	THE PRINCIPAL SECY. TO GOVT., R AND DM DEPT., BBSR SUKHILAL MAJHI	DEBASIS ROUT	//
		VS	VS	0
204	WP(C)/0019596/2022	UNION OF INDIA LILI MOHAPATRA	SAMBHU CHARAN NATH SHARMA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0019597/2022	STATE OF ODISHA JAYANTA RATHA NAIK VS UNION OF INDIA	DEBASIS ROUT VS	// // 0 //
206	WP(C)/0019598/2022	JANGYA SWAR NAIK VS UNION OF INDIA	DEBASIS ROUT VS	// 0 //
207	WP(C)/0019599/2022	M/S. MAA SARALA ENTERPRISES, JAGATSINGHPURSUDEEPTA KUMAR SINGH VS UNION OF INDIA	VS	// 0 //
208	WP(C)/0019600/2022	LIPSAMAYEE MAMALI BEHERA VS UNION OF INDIA	DEBASIS ROUT VS	// 0 //
209	WP(C)/0019601/2022	SUSANTA BISWAL VS UNION OF INDIA	DEBASIS ROUT VS	// 0 //
210	WP(C)/0019602/2022	LAMBODAR MAHANTA VS UNION OF INDIA	DEBASIS ROUT VS	// 0 //
211	WP(C)/0019603/2022	SK. SHAFI VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //
212	WP(C)/0019604/2022	BHABAGRAHI MOHANTA VS UNION OF INDIA	DEBASIS ROUT VS	// 0 //
213	WP(C)/0019605/2022	JAGANNATH MEHER VS UNION OF INDIA	DEBASIS ROUT VS	// 0 //
214	WP(C)/0019606/2022	MANGAL MEHER VS UNION OF INDIA	DEBASIS ROUT VS	// 0 //
215	WP(C)/0019607/2022	RUDRANARAYAN MOHAPATRA VS UNION OF INDIA	DEBASIS ROUT VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0019608/2022	GITANJALI SAHOO VS STATE OF ODISHA	PRAKASH K. MISHRA VS	// 0 //
217	WP(C)/0019609/2022	SHIVA BHUSAN MEHER VS UNION OF INDIA	DEBASIS ROUT VS	// 0 //
218	WP(C)/0019610/2022	SUBALAYA KALET VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// 0 //
219	WP(C)/0019611/2022	NALINI KANTA NAYAK VS UNION OF INDIA	DEBASIS ROUT VS	// 0 //
220	WP(C)/0019612/2022	SAMARI MALI VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
221	WP(C)/0019613/2022	OM PRAKASH PARIDA VS UNION OF INDIA	DEBASIS ROUT VS	// 0 //
222	WP(C)/0019614/2022	INDRAJIT PADHAN VS UNION OF INDIA	DEBASIS ROUT VS	// 0 //
223	WP(C)/0019615/2022	BASANTI CHANDAN VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
224	WP(C)/0019616/2022	SANAT MISHRA VS STATE OF ODISHA	ANSHURAM MISHRA VS	// 0 //
225	WP(C)/0019617/2022	KUSUMA ROUT VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
226	WP(C)/0019618/2022	BHOLESWAR SAHOO VS THE REVENUE DIV. COMMNR.,NORTHERN DIV.,SAMBALPUR	BISWA PRAKASH DHAL VS	// 0 //
227	WP(C)/0019619/2022	DR. PURNA CHANDRA MISHRA	SUBHASREE MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0019620/2022	STATE OF ODISHA JYOTSNARANI MOHANTY	SANGRAM KUMAR SINGH	//
		VS	VS	0
229	WP(C)/0019621/2022	UNION OF INDIA SARATA CHANDRA MISHRA	PRAMOD KUMAR NAYAK	//
		VS	VS	0
230	WP(C)/0019622/2022	REGISTRAR, COOPERATIVE SOCIETIES, BBSR JYOTIRMAYEE SAHOO	SANGRAM KUMAR SINGH	//
		VS	VS	0
231	WP(C)/0019623/2022	UNION OF INDIA SUNAKAR BEHERA	SAROJ KUMAR PADHI	//
		VS	VS	0
232	WP(C)/0019624/2022	REGIONAL MANAGER, RBI, BBSR M/S. BKD LOGISTICS PVT. LTD.,SUNDARGARH	AVIJIT PATNAIK	//
		VS	VS	0
233	WP(C)/0019625/2022	THE CHAIRMAN-CUM-MD, MAHANADI COALFIELDS LTD.,SAMBALPUR SANJUKTA CHINARA	SANGRAM KUMAR SINGH	//
		VS	VS	0
234	WP(C)/0019626/2022	UNION OF INDIA PRASANA KUMAR DAS	DURGA PRASAD S. MALLICK	//
		VS	VS	0
235	WP(C)/0019627/2022	STATE OF ODISHA BHABANI SANKAR PRADHAN	ROHIT RANJAN RAY	//
		VS	VS	0
236	WP(C)/0019628/2022	STATE OF ODISHA BIJAYA MALLIK	SISHIR SUNDAR MOHANTY	//
		VS	VS	0
237	WP(C)/0019629/2022	UNION OF INDIA M/S. BHASKAR EARTHMOVER PVT. LTD.,SUNDARGARH	AVIJIT PATNAIK	//
		VS	VS	0
238	WP(C)/0019630/2022	THE CHAIRMAN-CUM-MD, MAHANADI COALFIELDS LTD.,SAMBALPUR LAXMIPRIYA MOHANTY	BISWAJIT PASAYAT	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0019631/2022	STATE OF ODISHA B. SAI KUMAR VS	SISHIR SUNDAR MOHANTY VS	// // ()
240	WP(C)/0019632/2022	UNION OF INDIA NIHAR RANJAN RAY VS	AMIT PRASAD BOSE VS	// // ()
241	WP(C)/0019633/2022	ANANYA ROUTRAY M/S. VAYUPUTRA LOGISTICS PVT. LTD.,SUNDARGARH VS	VIJIT PATNAIK VS	// // ()
242	WP(C)/0019634/2022	THE CHAIRMAN-CUM-MD, MAHANADI COALFIELDS LTD.,SAMBALPUR M/S. MAA KARNI EARTHMOVER PVT. LTD.,SUNDARGARH VS	VIJIT PATNAIK VS	// // ()
243	WP(C)/0019635/2022	THE CHAIRMAN-CUM-MD, MAHANADI COALFIELDS LTD.,SAMBALPUR SURYA NARAYAN DAS VS	AMIT PRASAD BOSE VS	// // ()
244	WP(C)/0019636/2022	SUB COLLECTOR, PURI M/S.TRISHIELD LOGISTICS PVT. LTD.,SUNDARGARH VS	VIJIT PATNAIK VS	// // ()
245	WP(C)/0019637/2022	THE CHAIRMAN-CUM-MD, MAHANADI COALFIELDS LTD.,SAMBALPUR ZAIDALLI KHAN VS	BRAJA MOHAN SARANGI VS	// // ()
246	WP(C)/0019638/2022	TAHASILDAR BETANATI TAHASIL, MAYURBHANJ SUSAMA MAHAKUDU VS	PRIYA RANJAN SINGH VS	// // ()
247	WP(C)/0019639/2022	STATE OF ORISSA SAI PRASAD PATNAIK VS	BISHNU PRASAD PRADHAN VS	// // ()
248	WP(C)/0019640/2022	STATE OF ODISHA SUBHRANSU SAMAL VS	BRAJA MOHAN SARANGI VS	// // ()
249	WP(C)/0019641/2022	RM, RBI, BBSR JAGABANDHU APAT VS	PRIYA RANJAN SINGH VS	// // ()
		STATE OF ORISSA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0019642/2022	ASHOK KUMAR MOHAPATRA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
251	WP(C)/0019643/2022	DHARANI BEHERA VS RM, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
252	WP(C)/0019644/2022	HEMALATA MOHAPATRA VS SUB-COLLECTOR, JAGATSINGHPUR	NARESH CH. JENA VS	// 0 //
253	WP(C)/0019645/2022	SWAGATIKA OJHA VS BOARD OF SECONDARY EDUCATION, CUTTACK	GYANA RANJAN SETHI VS	// 0 //
254	WP(C)/0019646/2022	SUKANTA KUMAR DASH VS RM, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
255	WP(C)/0019647/2022	SUKANTA KUMAR DASH VS RM, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
256	WP(C)/0019648/2022	LINGARAJ PANDA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
257	WP(C)/0019649/2022	RABINDRA NATH PANDA VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
258	WP(C)/0019650/2022	SUKANTA KUMAR DASH VS RM, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
259	WP(C)/0019651/2022	JASOBANTA MAHALIK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
260	WP(C)/0019652/2022	MANAS RANJAN MOHAPATRA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
261	WP(C)/0019653/2022	PRAMOD KUMAR BARIK	GYANA RANJAN SETHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0019654/2022	RAJANI HOTA	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
263	WP(C)/0019655/2022	GOURANGA MAHANTA	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0019656/2022	SUSANTA KUMAR BISWAL	BRAJA MOHAN SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0019657/2022	ANUSUYA SUNDARRAY	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0019658/2022	NRUSINGHA CHARAN DAS	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0019659/2022	PRAMILA SAHOO	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0019660/2022	JYOTIRMAYEE JENA	SANGRAM KUMAR SINGH	//
		VS	VS	0
		UNION OF INDIA		//
269	WP(C)/0019661/2022	BHISMA PATRA	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0019662/2022	RASHMI RANJAN DASH @ RASHMI RANJAN DAS	TUSAR KUMAR MISHRA	//
		VS	VS	0
		PRAKASH CHANDRA SWAIN		//
271	WP(C)/0019663/2022	PARAMANANDA SWAIN	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0019664/2022	ASHISH KUMAR PUROHIT	RANJIT SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0019665/2022	STATE OF ODISHA DIPTIRANJAN MOHAPATRA VS	MANOJ KUMAR PANDA VS	// // ()
274	WP(C)/0019666/2022	STATE OF ODISHA SWAGAT CHHOTRAY VS	DIPTI RANJAN SWAIN VS	// // ()
275	WP(C)/0019667/2022	STATE OF ORISSA PURNIMA BARIHA VS	GOKULANANDA SAHU VS	// // ()
276	WP(C)/0019668/2022	STATE OF ODISHA PRIYADARSHINI KHATUA VS	JAJATI KESHARI KHUNTIA VS	// // ()
277	WP(C)/0019669/2022	STATE OF ODISHA BIKARTAN BARIK VS	VIVEKANAND JENA VS	// // ()
278	WP(C)/0019670/2022	STATE OF ODISHA MANASWANI SAHU VS	MANOJ KUMAR MOHANTY VS	// // ()
279	WP(C)/0019671/2022	LALATENDU SAHOO SNIGDHA SENAPATI VS	SHASHI BHUSAN JENA VS	// // ()
280	WP(C)/0019672/2022	STATE OF ODISHA MANOHAR GOUDA VS	JAJATI KESHARI KHUNTIA VS	// // ()
281	WP(C)/0019673/2022	STATE OF ODISHA SUBHRANSU SAMAL VS	BRAJA MOHAN SARANGI VS	// // ()
282	WP(C)/0019674/2022	STATE OF ODISHA SAUDAMINI PUJAHARI VS	BRAJA MOHAN SARANGI VS	// // ()
283	WP(C)/0019675/2022	STATE OF ODISHA RASHMITA SAHOO VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0019676/2022	ASHOK KUMAR PATRA VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //
285	WP(C)/0019677/2022	MUNIR BEG VS R.T.O., JHARSUGUDA	BRAJA MOHAN SARANGI VS	// 0 //
286	WP(C)/0019678/2022	SASMITA SWAIN VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
287	WP(C)/0019679/2022	MUNIR BEG VS R.T.O., JHARSUGUDA	BRAJA MOHAN SARANGI VS	// 0 //
288	WP(C)/0019680/2022	SASMITA SWAIN VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
289	WP(C)/0019681/2022	SUSHANTA KUMAR PRATHARI VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //
290	WP(C)/0019682/2022	JAYANTA KUMAR JENA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
291	WP(C)/0019683/2022	MUNIR BEG VS R.T.O., JHARSUGUDA	BRAJA MOHAN SARANGI VS	// 0 //
292	WP(C)/0019684/2022	PABITRA BEHERA VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //
293	WP(C)/0019685/2022	MALLAMPATI RAMAN MURTHY VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
294	WP(C)/0019686/2022	SAMIR KUMAR PATTNAYAK VS R.T.O., NABARANGPUR	BRAJA MOHAN SARANGI VS	// 0 //
295	WP(C)/0019687/2022	PRAVAKAR SAHOO	NIRANJAN NAYAK	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ORISSA		//
296	WP(C)/0019688/2022	RAJU PRAJAPATI	BRAJA MOHAN SARANGI	//
		VS	VS	()
		R.T.O., SUNDARGARH		//
297	WP(C)/0019689/2022	BISWAJIT SWAIN	NIRANJAN NAYAK	//
		VS	VS	()
		STATE OF ORISSA		//
298	WP(C)/0019690/2022	JAYANTA KUMAR JENA	BRAJA MOHAN SARANGI	//
		VS	VS	()
		STATE OF ODISHA		//
299	WP(C)/0019691/2022	SALEGRAM NAYAK	SAMARENDRA PATTANAİK	//
		VS	VS	()
		JOINT COMMNR.,SETTLEMENT AND CONSOLIDATION, SAMBALPUR		//
300	WP(C)/0019692/2022	ADITYA SAHOO	BRAJA MOHAN SARANGI	//
		VS	VS	()
		STATE OF ODISHA		//
301	WP(C)/0019693/2022	SUKANTA KUMAR DASH	BRAJA MOHAN SARANGI	//
		VS	VS	()
		RM, RBI, BBSR		//
302	WPCRL/0000101/2022	USHARANI DAS	RAMA CHANDRA JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0009424/2022	SILI SENAPATI	ASHOK KUMAR SAHOO	MAHAKALPARA /132 /2022
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0009425/2022	CHAKRADHAR JENA	BIPIN KUMAR NAYAK	DELANGA /291 /2021
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0009426/2022	BULU MOHANTY	TIRTH KUMAR SAHU	SAHID NAGAR P.S. /230 /2022
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0009427/2022	ANIRUDHA PRADHAN	AJAYA KUMAR MOHARANA	GURUDIJHATIA /81 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :03/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	ABLAPL/0009428/2022	STATE OF ODISHA PRASANT KUMAR BISWAL @ CHHABI BISWAL VS	BIBHU PRASAD CHHUALSINGH VS	// BAGHAMARI /103 /2021 ()
308	ABLAPL/0009429/2022	STATE OF ODISHA PINTU MAJHI VS	PRAFULLA CHANDRA ACHARYA VS	// PLANTSITE /237 /2022 ()
309	ABLAPL/0009430/2022	STATE OF ODISHA CHANDAN SAHU VS	PRAFULLA CHANDRA ACHARYA VS	// PLANTSITE /237 /2022 ()
310	ABLAPL/0009431/2022	STATE OF ODISHA SANJEEB LAHAR @ SANJEEB MAHARANA VS	SUBRATA PANDA VS	// BARIA /72 /2022 ()
311	ABLAPL/0009432/2022	STATE OF ODISHA NANDIA @ NANDAKISORE NAYAK VS	DEEPAK KU SAHOO VS	// MAHAKALPARA /34 /2007 ()
312	ABLAPL/0009433/2022	STATE OF ODISHA GUNTHI MALIK VS	AMULYA RATNA PANDA VS	// AUL /152 /2022 ()
313	ABLAPL/0009434/2022	STATE OF ODISHA KALANDI MALIK VS	SAROJ RANJAN SUBUDHI VS	// JENAPUR /186 /2022 ()
314	ABLAPL/0009435/2022	STATE OF ODISHA RINKU DAS VS	AMULYA RATNA PANDA VS	// REMUNA /104 /2022 ()
315	ABLAPL/0009436/2022	STATE OF ODISHA SURYAKANTA SWAIN VS	ASHOK KUMAR SAHOO VS	// MAHAKALPARA /137 /2022 ()
316	ABLAPL/0009437/2022	STATE OF ODISHA SK KAUSHAR VS	SUSANTA KUMAR BARAL VS	// KHUNTUNI /134 /2022 ()
317	ABLAPL/0009438/2022	STATE OF ODISHA SIKHARESWAR BEHERA VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	// DHENKANAL SADAR /216 /2022 () //

ORISSA HIGH COURT

FILING REPORT AS ON :03/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	ABLAPL/0009439/2022	BANABIHARI MALLIK VS STATE OF ODISHA	SURESH KUMAR JENA VS	BINJHARPUR /435 /2022 () //
319	ABLAPL/0009440/2022	RAMESH PRATIHARI VS STATE OF ODISHA	SRINIBAS SAHOO VS	// /0 () //
320	ABLAPL/0009441/2022	SUBAL SAHOO VS STATE OF ODISHA	SURKANTA PRADHAN VS	INDUASTRIAL,NISA /87 /2022 () //
321	ABLAPL/0009442/2022	KAILASH KARJEE VS STATE OF ODISHA	NAIBEDYA PRASAD SAMAL VS	PARLAKHEMUNDI /141 /2022 () //
322	ABLAPL/0009443/2022	CHINTU @ BISWAJIT ROUT VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /447 /2021 () //
323	ABLAPL/0009444/2022	ASHOK KUMAR MOHANTY VS STATE OF ODISHA	SUMIT SEKHAR PATTANAIAK VS	PARADEEP /227 /2022 () //
324	ABLAPL/0009445/2022	JATIN BIKASH SAHU @ SIBA KUMAR SAHU VS STATE OF ODISHA	LAMBODAR ACHARI VS	GOLANTHARA (BERHAMPUR) /184 /2022 () //
325	ABLAPL/0009446/2022	CHAKRADHAR NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// /0 () //
326	ABLAPL/0009447/2022	SADU KIRSANI @ SADHU KIRSANI VS STATE OF ODISHA	RAMESH AGARWAL VS	// /0 () //
327	ABLAPL/0009448/2022	HEMANTA KUMAR PANDA VS STATE OF ODISHA	SANJAY KUMAR PARIDA VS	Bamapada (Industrial Area) /198 /2021 () //
328	ABLAPL/0009449/2022	NAMARATNA PANDA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// /0 () //
329	ABLAPL/0009450/2022	MUNA @ BINGYARANJAN SAHOO	BIDYADHAR MANASINGH	KAKATAPUR /143 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :03/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
330	ABLAPL/0009451/2022	STATE OF ODISHA PURUSOTTAM PALAI	KABIR KUMAR JENA	// RAJKANIKA /182 /2022
		VS	VS	()
331	ABLAPL/0009452/2022	STATE OF ODISHA RAJENDRA JENA	JAYAKRISHNA MOHAPATRA	// BANSADA /66 /2022
		VS	VS	()
332	ABLAPL/0009453/2022	STATE OF ODISHA SANJIB KUMAR PATRO	BIPLAB KUMAR DASH	// GOLANTHARA (BERHAMPUR) /95 /2022
		VS	VS	()
333	ABLAPL/0009454/2022	STATE OF ODISHA ASIT KUMAR PANDA	SAPAN KUMAR PAL	// JHARPOKHARIA /77 /2022
		VS	VS	()
334	ABLAPL/0009455/2022	STATE OF ODISHA ASIT KUMAR PANDA	SAPAN KUMAR PAL	// JASHIPUR /97 /2022
		VS	VS	()
335	ABLAPL/0009456/2022	STATE OF ODISHA ASIT KUMAR PANDA	SAPAN KUMAR PAL	// BARIPADA SADAR /80 /2021
		VS	VS	()
336	ABLAPL/0009457/2022	STATE OF ODISHA ASIT KUMAR PANDA	SAPAN KUMAR PAL	// BARIPADA SADAR /60 /2022
		VS	VS	()
337	ABLAPL/0009458/2022	STATE OF ODISHA ASIT KUMAR PANDA	SAPAN KUMAR PAL	// RAIRANGPUR TOWN /235 /2021
		VS	VS	()
338	ABLAPL/0009459/2022	STATE OF ODISHA SATYAJIT NAYAK @ SUNIL NAYAK	SAKTI PRASAD DAS	// BHARATPUR PS /121 /2022
		VS	VS	()
339	ABLAPL/0009460/2022	STATE OF ODISHA KABI @ SATYARANJAN ROUT	AKSHAYA KUMAR SAHOO	// KANPUR /109 /2022
		VS	VS	()
340	ABLAPL/0009461/2022	STATE OF ODISHA LOKANATH NAYAK	JYOTIRMAYA SAHOO	// KHURDA SADAR /132 /2022
		VS	VS	()

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FILING REPORT AS ON :03/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0009462/2022	STATE OF ODISHA BALARAM SAHU VS	SANJEEV UDGATA VS	// INDUASTRIAL,NISA /65 /2022 ()
342	ABLAPL/0009463/2022	STATE OF ODISHA NARAYAN PATRA VS	SAROJ RANJAN SUBUDHI VS	// BYREE /117 /2022 ()
343	ABLAPL/0009464/2022	STATE OF ODISHA TIKAM BEHERA VS	SALAUDDIN KHAN VS	// / /0 ()
344	ABLAPL/0009465/2022	STATE OF ODISHA PRADIPTA KUMAR NAYAK VS	PRASANTA KUMAR NANDA VS	// TIRTOL /255 /2019 ()
345	ABLAPL/0009466/2022	STATE OF ODISHA DUSMANTA KUMAR NAIK VS	SMRUTI RANJAN ROUT VS	// LAIKERA /8 /2022 ()
346	ABLAPL/0009467/2022	STATE OF ODISHA AKASH MAJHI @ LITU MAJHI VS	ARUN KUMAR DAS 1 VS	// SAHADEV KHUNTA /239 /2022 ()
347	ABLAPL/0009468/2022	STATE OF ODISHA NENKURI @ SUSANTA MAJHI @ SUSANT MAJHI VS	SURESH KUMAR JENA VS	// BANTALA /285 /2022 ()
348	ABLAPL/0009469/2022	STATE OF ODISHA MITU BEHERA @ RAMESH BEHERA VS	PRAKASH KUMAR MISHRA VS	// / /0 ()
349	ABLAPL/0009470/2022	STATE OF ODISHA MANOJ KUMAR NAYAK VS	RITURANJAN CHHOTARAY VS	// TARASINGI /230 /2022 ()
350	ABLAPL/0009471/2022	STATE OF ODISHA AJIT KUMAR NAYAK VS	RITURANJAN CHHOTARAY VS	// TARASINGI /230 /2022 ()
351	ABLAPL/0009472/2022	STATE OF ODISHA PRAMOD RANJAN DASH VS	DR. BINODA KUMAR MISHRA VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0009473/2022	DUBRAJ GOUD VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	BRAHMANITARANG /248 /2021 () //
353	ABLAPL/0009474/2022	SUDAM CHARAN BEURA @ SUDAM CHARAN BEHURIA VS STATE OF ODISHA	SRIBANJAN MOHAPATRA VS	KHUNTUNI /24 /2022 () //
354	ABLAPL/0009475/2022	ASHOK KUMAR SARANGI VS STATE OF ODISHA	LAXMAN BHOI VS	MAHANGA /149 /2022 () //
355	ABLAPL/0009476/2022	ANANTA MISHRA VS STATE OF ODISHA	KARUNAKAR RATH VS	SOSO /122 /2022 () //
356	ABLAPL/0009477/2022	BASUDEV PANDA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	BENTKAR (42 MOUZA) UPD CUTTACK /142 /2022 () //
357	ABLAPL/0009478/2022	SUBALA BARIK @ PATRA VS STATE OF ODISHA	JNYANANANDA PANDA VS	MELCHHAMUNDA /134 /2022 () //
358	ABLAPL/0009479/2022	HARAPRIYA MAHARATHI VS STATE OF ODISHA	ROHIT RANJAN RAY VS	JANKIA P.S. /266 /2022 () //
359	ABLAPL/0009480/2022	BIKRAM CHHOTARAY VS STATE OF ODISHA	ROHIT RANJAN RAY VS	JANKIA P.S. /274 /2022 () //
360	ABLAPL/0009481/2022	KAPILA SAMANTARAY VS STATE OF ODISHA	ROHIT RANJAN RAY VS	JANKIA P.S. /269 /2022 () //
361	ABLAPL/0009482/2022	NAGEN PRASAD JENA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	JANKIA P.S. /265 /2022 () //
362	ABLAPL/0009483/2022	PRASANNA KUMAR PRADHAN @ BAPI PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RANPUR /96 /2022 () //
363	ABLAPL/0009484/2022	JITU @ JITENDRA KUMAR THAMBA	ASUTOSH TRIPATHY	BANTALA /100 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :03/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0009485/2022	DIGANTA KUMAR SINGHDEO @ ROSHON	SATYABRATA MOHANTY	RAMACHANDI /76 /2022
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0009486/2022	INDRA KUMAR PRUSTY	GYANA RANJAN DHAL	INFOCITY PS /95 /2022
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0009487/2022	SASHIBHUSAN RATH	TUKUNA KUMAR MISHRA	BHAWANIPATNA TOWN /186 /2022
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0009488/2022	BIRANCHI NARAYAN GIRI	SURYAKANTA DWIBEDI	BADSAHI /182 /2022
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0009489/2022	RABI NAYAK	PRAKASH KUMAR DALAI	KANAS /116 /2022
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0009490/2022	PRAFULLA @ PRAFULLA KUMAR DAS	DIBYAJYOTI SAHOO	KENDRAPARA SADAR /330 /2022
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0009491/2022	PRAFULLA KUMAR PATRA @ PRAFULLA PATRA	DIBYAJYOTI SAHOO	NIKIRAI /110 /2022
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0009492/2022	KARTIK PRADHAN @ PARDHAN	SANTOSH KUMAR MAHANTY	BUGUDA /103 /2010
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0009493/2022	MANOJ KUMAR MISHRA	BIKRAM RATH	ATHGARH /172 /2022
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0009494/2022	SHARMILA KUNDU	SHIB SHANKAR MOHANTY	BONAI /43 /2013
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0009495/2022	TOLARAM MEHER	MANAS KUMAR CHAND	SINAPALI /190 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :03/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0009496/2022	STATE OF ODISHA DAMAYANTI MISHRA VS	BIKRAM RATH VS	// ATHGARH /172 /2022 ()
376	ABLAPL/0009497/2022	STATE OF ODISHA HAREKRUSHNA PATRA VS	DEBASIS TRIPATHY VS	// / /0 ()
377	ABLAPL/0009498/2022	STATE OF ODISHA PRAVAT MALIK VS	DEBASIS TRIPATHY VS	// KENDRAPARA SADAR /314 /2022 ()
378	ABLAPL/0009499/2022	STATE OF ODISHA SANTILATA MALLICK @ SANTI MALLICK VS	ANUP UDAYA SENAPATI VS	// KANAS /124 /2022 ()
379	ABLAPL/0009500/2022	STATE OF ODISHA SUBASH CH PRADHAN VS	ANUP UDAYA SENAPATI VS	// JODAPADAR /193 /2022 ()
380	ABLAPL/0009501/2022	STATE OF ODISHA SHIBARAM SAHOO VS	CHIRANJIB ROUT VS	// SAMAL /210 /2022 ()
381	ABLAPL/0009502/2022	STATE OF ODISHA SUSHA @ ASHOK KUMAR BHOI VS	AMLAN SHAKTI PAUL VS	// JANKIA P.S. /274 /2022 ()
382	ABLAPL/0009503/2022	STATE OF ODISHA MIRZA NASIRUDDIN BAIG VS	RAKESH KUMAR MALLICK VS	// MAHANGA /93 /2015 ()
383	CONTC(CPC)/0000151/2017	STATE OF ODISHA PRAMILA MOHANTA VS CHATURBHUJA SETHY	G.S.NAMTOAR,R.N.SINGH VS	// // () //

ORISSA HIGH COURT

MISC CASES FILED on :03/08/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	8/2022 WPC(OAS)/65/2017	DUSMANTA KUMAR NAYAK-MP	M/S.KISHORE KU.MOHANTA, S.K.MOHANTA, NIRANJAN
2	8/2022 WPC(OAS)/65/2017	DUSMANTA KUMAR NAYAK-MP	M/S.KISHORE KU.MOHANTA, S.K.MOHANTA, NIRANJAN
3	8/2022 WPC(OAS)/65/2017	DUSMANTA KUMAR NAYAK-MP	M/S.KISHORE KU.MOHANTA, S.K.MOHANTA, NIRANJAN
4	13/2022 CRLMA/195/2022	KANHEYALAL AGARWALLA-MP	ADV.
5	28/2022 WPCRL/142/2020	ROSHAN ALI-MP	GEETANJALI MAJHI
6	28/2022 WPCRL/142/2020	ROSHAN ALI-MP	GEETANJALI MAJHI
7	29/2022 WPCRL/162/2021	SANGRAM KESHARI SAHOO-MP	BIGYAN KUMAR SHARMA
8	30/2022 WPCRL/163/2021	SANGRAM KESHARI SAHOO-MP	BIGYAN KUMAR SHARMA
9	30/2022 WPCRL/163/2021	SANGRAM KESHARI SAHOO-MP	BIGYAN KUMAR SHARMA
10	34/2022 OJC/3721/2002	NAKUL KISHORE MERLI-MP	M/S.
11	34/2022 OJC/3721/2002	NAKUL KISHORE MERLI-MP	M/S.
12	146/2022 CMAPL/437/2018	SARASWATI PANDA-MP	M/S BHAKTAHARI MOHANTY, D.P. MOHANTY, R.K. N
13	147/2022 CMAPL/324/2022	JAGADISH SARAN BOSE-MP	LALATENDU SAMANTARAY
14	168/2022 MATA/102/2014	CHANCHALA BEHERA-MP	M/S.J.K.KHUNTIA
15	188/2022 RVWPET/160/2022	LALBIHARI TARENIA-MP	AMITABH MISHRA
16	189/2022 RVWPET/179/2022	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
17	190/2022 RVWPET/179/2022	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
18	204/2022 CONTC/4692/2021	SISRA GARANAYAK-MP	
19	261/2022 CRLMP/1514/2022	RAMAKRUSHNA PANDA-MP	APARESH BHOI
20	262/2022 CRLMP/1591/2022	SOUMYA PRAKASH PARHI-MP	BIBHU PRASAD MOHANTY
21	263/2022 CRLMP/1033/2022	BISHNUPRIYA MOHAPATRA-MP	TRILOCHAN PANIGRAHI
22	264/2022 CRLMP/1598/2022	CHAKRADHAR MALLICK-MP	SUDEEP KUMAR SARANGI
23	289/2022 WPC(OA)/1848/2016	RAJENDRA NARAYAN DANDSENA-MP	
24	316/2022 TRP(C)/280/2022	JAGADISH PRASAD AGRAWAL-MP	ARUN KUMAR PATRA
25	317/2022 TRP(C)/281/2022	J. WANI @ J. VANI-MP	SOUBHAGYA KUMAR DASH
26	318/2022	SANDHYA RANI SAHOO-MP	ABHILASH MISHRA

27	TRP(C)/282/2022 319/2022	RASMITA MOHANTA-MP	SOUMYA MISHRA
28	TRP(C)/283/2022 456/2022	SAPANA SAHU@SAPNA RANJAN SAHU-MP	ASHOK KUMAR PARIDA
29	FAO/309/2022 457/2022	MAHESWAR PANDA-MP	M/S.N.K.SAHU
30	FAO/522/2015 458/2022	MAHESWAR PANDA-MP	M/S.N.K.SAHU
31	FAO/522/2015 459/2022	MAHESWAR PANDA-MP	M/S.N.K.SAHU
32	FAO/522/2015 460/2022	MAHESWAR PANDA-MP	M/S.N.K.SAHU
33	FAO/522/2015 461/2022	MAHESWAR PANDA-MP	M/S.N.K.SAHU
34	FAO/522/2015 462/2022	MAHESWAR PANDA-MP	M/S.N.K.SAHU
35	FAO/522/2015 463/2022	MAHESWAR PANDA-MP	M/S.N.K.SAHU
36	FAO/522/2015 464/2022	LEGAL MANAGER, M/S.NEW INDIA ASSURANCE CO. LTD.	DEBENDU CHANDRA SAMANTARAY
37	FAO/310/2022 465/2022	JANARANJAN PARIDA-MP	NILAMADHAB PRAHARAJ
38	FAO/311/2022 484/2022	KEDARNATH LENKA-MP	RATIKANTA MOHAPATRA
39	CRLREV/296/2022 485/2022	ABDUL KARAR KHAN-MP	PRASANTA KUMAR SATAPATHY
40	CRLREV/358/2022 486/2022	NARAYAN MISHRA-MP	DEEPAK KUMAR DAS
41	CRLREV/125/2022 487/2022	NARAYAN MISHRA-MP	DEEPAK KUMAR DAS
42	CRLREV/125/2022 488/2022	SONALI RAY-MP	SAMARENDRA MOHANTY
43	CRLREV/359/2022 489/2022	SONALI RAY-MP	SAMARENDRA MOHANTY
44	CRLREV/359/2022 490/2022	PRASANTA KUMAR SETHY-MP	MR.BINOD KUMAR NANDA
45	CRLREV/843/2004 491/2022	SOMANATH SAHOO-MP	RUPESH KUMAR MOHANTY
46	CRLREV/318/2022 492/2022	DILLIP KUMAR AGARWAL @ AGARWALLA-MP	BIDESH RANJAN BEHERA
47	CRLREV/362/2022 740/2022	BIRUPAKSH PRADHAN-MP	
48	WPC(OAC)/1470/2016 741/2022	BHIMSEN BEHERA-MP	
49	WPC(OAC)/1469/2016 742/2022	RAMESH CHANDRA NAIK AND OTHERS-MP	M/S MANOJ KUMAR MOHANTY
50	WPC(OAC)/1771/2016 743/2022	RAMESH CHANDRA NAIK AND OTHERS-MP	M/S MANOJ KUMAR MOHANTY
51	WPC(OAC)/1771/2016 744/2022	ADIKANDA NAYAK-MP	M/S S.N SHARMA
52	WPC(OAC)/1268/2015 745/2022	PRAMILA MOHANTA-MP	GHANASHYAM NAMTOAR
53	WPC(OAC)/1788/2016 746/2022	MUNA BEHERA-MP	MANOJA KUMAR KHUNTIA
54	WPC(OAC)/1725/2016 773/2022	NARAYAN KARMI-MP	RAJJEET ROY
55	CMP/794/2021 774/2022	AGASTI SAHU-MP	ABHILASH MISHRA
56	CMP/560/2022 775/2022	JITENDRA NATH RATH-MP	BANSHIDHAR BAUG
57	CMP/702/2022 776/2022	PRATIVA DAS-MP	M/S.BIBEKANANDA BHUYAN
	CMP/428/2019		

58	777/2022 CMP/703/2022	PRAMILA MISHRA-MP	RABINDRA KUMAR PRUSTY
59	778/2022 CMP/704/2022	RAGHUNATH SAHU-MP	AMIT PRASAD BOSE
60	779/2022 CMP/706/2022	SUDHIR PATRA-MP	HRUDANANDA MOHAPATRA
61	806/2022 MACA/110/2021	M/S. BAJAJ ALLIANZ G.I.CO. LTD.-MP	
62	807/2022 MACA/59/2022	MAYADHAR TARAI-MP	DEBASISH PATNAIK
63	808/2022 MACA/251/2022	DIVISIONAL MANAGER, SHRIRAM GENERAL INSURANCE COMPANY LTD.-MP	
64	809/2022 MACA/264/2022	M/S. ORIENTAL INSURANCE CO. LTD-MP	ADAM ALI KHAN
65	810/2022 MACA/352/2022	D.M,ORIENTAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
66	811/2022 MACA/129/2022	THE DIVISIONAL MANAGER,ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
67	812/2022 MACA/390/2022	THE DIVL.MANAGER, M/S.NATIONAL INSURANCE CO. LTD.-MP	TRIPRAKASH KUMAR MOHANTY
68	813/2022 MACA/1212/2018	NATIONAL INSURANCE CO.LTD.-MP	M/S.G.P.DUTTA
69	814/2022 MACA/391/2022	SANTOSH KUMAR NAHAK-MP	BHARAT JALLI
70	821/2022 RSA/63/2011	NARENDRA BISOI-MP	M/S.S.P.MISRA, SOUMYA MISHRA
71	822/2022 RSA/63/2011	NARENDRA BISOI-MP	M/S.S.P.MISRA
72	823/2022 RSA/63/2011	NARENDRA BISOI-MP	M/S.S.P.MISRA
73	998/2022 ABLAPL/12937/2020	SANGRAM MUDALI-MP	
74	999/2022 ABLAPL/14943/2020	SANGRAM MUDALI-MP	
75	1000/2022 ABLAPL/1886/2022	ABHISEK BISOI-MP	
76	1001/2022 ABLAPL/7566/2022	AJIT ROUT-MP	
77	1002/2022 ABLAPL/7869/2022	JAYARAM BEHERA @ JAYADEB BEHERA-MP	
78	1003/2022 ABLAPL/7869/2022	JAYARAM BEHERA @ JAYADEB BEHERA-MP	
79	1004/2022 ABLAPL/8446/2022	BHARATI @ NAYANABALA SAHOO-MP	
80	1005/2022 ABLAPL/5760/2021	RAJKUMAR MOHANTY-MP	
81	1006/2022 ABLAPL/5764/2021	MANASI MOHANTY-MP	
82	1007/2022 ABLAPL/7643/2022	ANUP KUMAR DAS-MP	
83	1008/2022 ABLAPL/7909/2022	TAPAN KUMAR PRADHAN-MP	
84	1009/2022 ABLAPL/1840/2022	SANATAN BAL @ JHARIA-MP	
85	1010/2022 ABLAPL/8451/2019	RAMAKANTA NAIK-MP	
86	1011/2022 ABLAPL/7835/2020	LOKANATHA PRADHAN-MP	SUJIT KUMAR PATTNAIK
87	1012/2022 ABLAPL/7835/2020	LOKANATHA PRADHAN-MP	SUJITKUMAR PATTNAIK
88	1013/2022 ABLAPL/8432/2022	RUSHI SAHU @ RUSHIKESH SAHU-MP	SIDHARTH PRASAD DAS
89	1014/2022	ALOK SAHU@ALOK MANDAN SAHU-MP	SOUMYA RANJAN DAS

90	ABLAPL/3409/2018 1015/2022	SIKU SAHU@SHIKU SAHU-MP	SOUMYA RANJAN DAS
91	ABLAPL/3411/2018 1016/2022	UMAKANTA JENA-MP	
92	ABLAPL/4700/2022 1017/2022	SANU DAS @ SOURAV KUMAR DAS-MP	
93	ABLAPL/6515/2022 1185/2022	SURAJ @ SURYAMANI MAHARANA-MP	SARADA PRASAD DASH
94	CRLA/618/2022 1186/2022	SURAJ @ SURYAMANI MAHARANA-MP	SARADA PRASAD DASH
95	CRLA/619/2022 1187/2022	SITAL SINGH-MP	AMULYA RATNA PANDA
96	CRLA/619/2022 1188/2022	SITAL SINGH-MP	AMULYA RATNA PANDA
97	CRLA/265/2014 1189/2022	RANJIT PAIKA-MP	M/S SRINIBAS PARIJA,D.C. ROUT,M. JENA, MR. DEVA
98	CRLA/473/2022 1190/2022	RAJESH MUNDA-MP	SOUMYA RANJAN DAS
99	CRLA/621/2022 1191/2022	BABU DAS-MP	RESHMA BEHERA
100	CRLA/621/2022 1192/2022	BABU DAS-MP	RESHMA BEHERA
101	1385/2022	SURESH KUMAR SAHOO @ SURA @ SOMANATH-MP	AMLAN SHAKTI PAUL
102	BLAPL/5236/2022 1386/2022	ANIL LOHAR-MP	
103	BLAPL/6518/2022 1387/2022	PURNA CH. BEHERA-MP	BIDYADHAR MANASINGH
104	BLAPL/6929/2022 1388/2022	CHHITA MAHARANA-MP	BIDYADHAR MANASINGH
105	BLAPL/6927/2022 1389/2022	RAKESH MOHAPATRA-MP	BIDYADHAR MANASINGH
106	BLAPL/6928/2022 1390/2022	NAMITA BEHERA-MP	BIDYADHAR MANASINGH
107	BLAPL/6114/2022 1391/2022	KARTIK PANI-MP	SOMANATH SATAPATHY
108	BLAPL/11080/2021 1392/2022	HIMANSHU SEKHAR KABI-MP	
109	BLAPL/10490/2021 1393/2022	MUNU @ NARAYAN PATRA-MP	SWAYAMPRAVA DASH
110	BLAPL/8937/2021 1676/2022	RANJAN KU.BISI-MP	M/S.AKSHYA KU.SAHOO
111	CRLMC/198/2017 1677/2022	PRAMOD KUMAR JENA-MP	PRIYA RANJAN SINGH
112	CRLMC/2113/2022 1678/2022	SHAILASHREE SEN-MP	RUDRA PRASAD KAR
113	CRLMC/33/2022 1679/2022	TARINA SEN-MP	RUDRA PRASAD KAR
114	CRLMC/34/2022 1680/2022	LILI KUMARI DAS-MP	BISWAMBAR MOHANTY
115	CRLMC/2115/2022 1681/2022	DINABANDHU BEHERA-MP	BINI MISHRA
116	CRLMC/2116/2022 1682/2022	KISHORE SAHOO-MP	TAPAN KUMAR KAMILA
117	CRLMC/2117/2022 1683/2022	SANGRAM KESHARI SAHOO-MP	SOUMYA RANJAN DAS
118	CRLMC/2118/2022 1684/2022	SIDDHARTHA SAHU-MP	M/S.BIRAJA PR.DAS
119	CRLMC/1130/2017 1685/2022	SUBASA@SUBASH CHANDRA BARIK@SUBASH BARIK-MP	BRAVASH CH JENA
120	CRLMC/2120/2022 2592/2022	PRASANTA KUMAR BHOI-MP	DEBI PRASAD SAHOO
	WA/1049/2022		

121	2593/2022 WA/1046/2022	STATE OF ODISHA-MP	Karunakar Das
122	2594/2022 WA/1046/2022	STATE OF ODISHA-MP	Karunakar Das
123	2595/2022 WA/1046/2022	STATE OF ODISHA-MP	Karunakar Das
124	2596/2022 WA/1047/2022	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
125	2597/2022 WA/1047/2022	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
126	2598/2022 WA/1048/2022	STATE OF ODISHA-MP	Karunakar Das
127	2599/2022 WA/1048/2022	STATE OF ODISHA-MP	Karunakar Das
128	2600/2022 WA/1048/2022	STATE OF ODISHA-MP	Karunakar Das
129	10439/2022 WP(C)/17484/2022	PURNA CHANDRA DASH-MP	BINAYAK PRASHAD MOHANTY
130	10440/2022 WP(C)/6028/2022	JEEVANJYOTI MOHANTY-MP	BINAYAK PRASHAD MOHANTY
131	10441/2022 WP(C)/19523/2022	MANZOOR ALLI-MP	T.K.J.SAMANTA
132	10442/2022 WP(C)/19529/2022	RAJENDRA PRASAD BEHERA-MP	SURYAKANTA DWIBEDI
133	10443/2022 WP(C)/19532/2022	SANTOSH KUMAR SAHOO-MP	SAROJ KUMAR DASH
134	10444/2022 WP(C)/19533/2022	AJAYA KUMAR SAHOO-MP	P.K.DASH
135	10445/2022 WP(C)/19535/2022	DHARMENDRA KUMAR DEBATA-MP	CHANDAN SAMANTARAY
136	10446/2022 WP(C)/1612/2022	LATANJALI BISWAL-MP	DWARIKA PRASAD MOHANTY
137	10447/2022 WP(C)/19538/2022	SHRIBATSA BEHERA-MP	NIRA SUNDAR PANDA
138	10448/2022 WP(C)/19540/2022	SANJUKTA KARAN-MP	NIRANJAN LENKA
139	10449/2022 WP(C)/19548/2022	RAJENDRA KUMAR PATRA-MP	SUBHRANSU BHUSAN MOHANTY
140	10450/2022 WP(C)/1347/2011	MAHAVIR BAZAR LAXMI-MP	M/S.DEBENDRA KU.SAHOO
141	10451/2022 WP(C)/19551/2022	PITABASH PRADHAN-MP	BISWAJIT MOHANTY
142	10452/2022 WP(C)/19552/2022	GOPINATH BARAD-MP	ACHYUTANANDA SWAIN
143	10453/2022 WP(C)/19553/2022	SUBAS CHANDRA SWAIN-MP	SOUBHAGYA S. DAS
144	10454/2022 WP(C)/19555/2022	SUMITRA BEHERA-MP	MAHESWAR MOHANTY
145	10455/2022 WP(C)/19556/2022	RAJ KISHORE MISHRA-MP	SAILESH NARAYAN BISWAL
146	10456/2022 WP(C)/16408/2022	SUJIT KUMAR NAYAK-MP	RAJJEET ROY
147	10457/2022 WP(C)/19560/2022	PURNA CHANDRA MOHANTY-MP	DAYANANDA MOHAPATRA
148	10458/2022 WP(C)/19561/2022	RAMA CHANDRA SETHY-MP	AJIT KUMAR PANDA
149	10459/2022 WP(C)/15265/2022	SARAT KUMAR NAYAK-MP	M/S.SRIKANTA MAHUNTA, M/S.KALI PRASANNA MIS
150	10460/2022 WP(C)/19562/2022	SWAYAM PRABHA MAHAPATRA-MP	SUSANTA SEKHAR MOHAPATRA
151	10461/2022 WP(C)/14354/2021	KISHOR KUMAR MAJHI-MP	RAJDEEP PRADHAN
152	10462/2022	JAYANT KUMAR JENA-MP	SUKANTA KUMAR DALAI

153	WP(C)/19564/2022 10463/2022	PRAFULLA NAYAK-MP	SUBASH CHANDRA PUSPALAKA
154	WP(C)/19565/2022 10464/2022	SANJAY MOHANTY @ SANJAY KUMAR MOHANTY-MP	SUBASH CHANDRA PUSPALAKA
155	WP(C)/19566/2022 10465/2022	DHANI PATRA-MP	SUKANTA KUMAR DALAI
156	WP(C)/19567/2022 10466/2022	PRAFULLA KUMAR SWAIN-MP	SUBASH CHANDRA PUSPALAKA
157	WP(C)/19568/2022 10467/2022	AKRURA SAHOO-MP	SUBASH CHANDRA PUSPALAKA
158	WP(C)/19569/2022 10468/2022	KUNJA BIHARI PATY-MP	
159	WP(C)/2240/2022 10469/2022	SACHIDANANDA SAHU-MP	SATYAJIT PATTANAIAK
160	WP(C)/9424/2020 10470/2022	KHAIRU KAND-MP	
161	WP(C)/13704/2022 10471/2022	THE MD/DIRECTORS, M/S. KALINGA MEDIA AND ENTERTAINMENT PVT.LTD., BBSR-MP	
162	WP(C)/19583/2022 10472/2022	SUKANTA KUMAR PANIGRAHI-MP	
163	WP(C)/16734/2022 10473/2022	SATYABRATA SUTAR-MP	S.MOHAN RAO
164	WP(C)/19585/2022 10474/2022	NITYANANDA MOHAPATRA-MP	ANJAN KUMAR JENA
165	WP(C)/12803/2011 10476/2022	SUKANTA BHOI-MP	ABHIRAM SWAIN
166	WP(C)/19588/2022 10477/2022	NITYANANDA MOHAPATRA-MP	ANJAN KUMAR JENA
167	WP(C)/13525/2011 10478/2022	NITYANANDA MOHAPATRA-MP	ANJAN KUMAR JENA
168	WP(C)/13526/2011 10479/2022	NITYANANDA MOHAPATRA-MP	ANJAN KUMAR JENA
169	WP(C)/13527/2011 10480/2022	NITYANANDA MOHAPATRA-MP	ANJAN KUMAR JENA
170	WP(C)/13528/2011 10481/2022	MANORAMA BEHERA-MP	DEBASIS ROUT
171	WP(C)/19592/2022 10482/2022	BIDESHI PRADHAN-MP	BISWAJIT MOHANTY
172	WP(C)/19593/2022 10483/2022	SUBODHA KUMAR PRADHAN-MP	SAPAN KUMAR LENKA
173	WP(C)/13137/2022 10484/2022	SUKHILAL MAJHI-MP	DEBASIS ROUT
174	WP(C)/19595/2022 10485/2022	JAYANTA RATHA NAIK-MP	DEBASIS ROUT
175	WP(C)/19597/2022 10486/2022	JANGYA SWAR NAIK-MP	DEBASIS ROUT
176	WP(C)/19598/2022 10487/2022	LIPSAMAYEE MAMALI BEHERA-MP	DEBASIS ROUT
177	WP(C)/19600/2022 10488/2022	SUSANTA BISWAL-MP	DEBASIS ROUT
178	WP(C)/19601/2022 10489/2022	LAMBODAR MAHANTA-MP	DEBASIS ROUT
179	WP(C)/19602/2022 10490/2022	BHABAGRAHI MOHANTA-MP	DEBASIS ROUT
180	WP(C)/19604/2022 10491/2022	JAGANNATH MEHER-MP	DEBASIS ROUT
181	WP(C)/19605/2022 10492/2022	MANGAL MEHER-MP	DEBASIS ROUT
182	WP(C)/19606/2022 10493/2022	RUDRANARAYAN MOHAPATRA-MP	DEBASIS ROUT
183	WP(C)/19607/2022 10494/2022	SHIVA BHUSAN MEHER-MP	DEBASIS ROUT
	WP(C)/19609/2022		

184	10495/2022 WP(C)/19611/2022	NALINI KANTA NAYAK-MP	DEBASIS ROUT
185	10496/2022 WP(C)/19612/2022	SAMARI MALI-MP	LALIT SAHU
186	10497/2022 WP(C)/19610/2022	SUBALAYA KALET-MP	SISIR KUMAR PUROHIT
187	10498/2022 WP(C)/19613/2022	OM PRAKASH PARIDA-MP	DEBASIS ROUT
188	10499/2022 WP(C)/18863/2022	PRAMODINI CHAKRA-MP	DR. BINODA KUMAR MISHRA
189	10500/2022 WP(C)/19614/2022	INDRAJIT PADHAN-MP	DEBASIS ROUT
190	10501/2022 WP(C)/19615/2022	BASANTI CHANDAN-MP	LALIT SAHU
191	10502/2022 WP(C)/19610/2022	SUBALAYA KALET-MP	SISIR KUMAR PUROHIT
192	10503/2022 WP(C)/19617/2022	KUSUMA ROUT-MP	SANGRAM KUMAR SINGH
193	10504/2022 WP(C)/19620/2022	JYOTSNARANI MOHANTY-MP	SANGRAM KUMAR SINGH
194	10505/2022 WP(C)/19622/2022	JYOTIRMAYEE SAHOO-MP	SANGRAM KUMAR SINGH
195	10506/2022 WP(C)/19624/2022	M/S. BKD LOGISTICS PVT. LTD.,SUNDARGARH-MP	AVIJIT PATNAIK
196	10507/2022 WP(C)/19625/2022	SANJUKTA CHINARA-MP	SANGRAM KUMAR SINGH
197	10508/2022 WP(C)/3592/2013	MANORANJAN NAYAK-MP	M/S.U.K.SAMAL
198	10509/2022 WP(C)/19626/2022	PRASANA KUMAR DAS-MP	DURGA PRASAD S. MALLICK
199	10510/2022 WP(C)/19629/2022	M/S. BHASKAR EARTHMOVER PVT. LTD.,SUNDARGARH-MP	AVIJIT PATNAIK
200	10511/2022 WP(C)/19633/2022	M/S. VAYUPUTRA LOGISTICS PVT. LTD.,SUNDARGARH-MP	AVIJIT PATNAIK
201	10512/2022 WP(C)/19632/2022	NIHAR RANJAN RAY-MP	AMIT PRASAD BOSE
202	10513/2022 WP(C)/19634/2022	M/S. MAA KARNI EARTHMOVER PVT. LTD.,SUNDARGARH-MP	AVIJIT PATNAIK
203	10514/2022 WP(C)/19635/2022	SURYA NARAYAN DAS-MP	AMIT PRASAD BOSE
204	10515/2022 WP(C)/19636/2022	M/S.TRISHIELD LOGISTICS PVT. LTD.,SUNDARGARH-MP	AVIJIT PATNAIK
205	10516/2022 WP(C)/15336/2022	PRAGATI SAHOO-MP	HRUDANANDA MOHAPATRA
206	10517/2022 WP(C)/8326/2022	VINAY KUMAR JAISWAL-MP	SIDHANT KUMAR JENA
207	10518/2022 WP(C)/8328/2022	AJAY KUMAR SINGH-MP	SIDHANT KUMAR JENA
208	10519/2022 WP(C)/19644/2022	HEMALATA MOHAPATRA-MP	NARESH CH. JENA
209	10520/2022 WP(C)/19649/2022	RABINDRA NATH PANDA-MP	LAXMIKANTA MOHANTY
210	10521/2022 WP(C)/19660/2022	JYOTIRMAYEE JENA-MP	SANGRAM KUMAR SINGH
211	10522/2022 WP(C)/19662/2022	RASHMI RANJAN DASH @ RASHMI RANJAN DAS-MP	TUSAR KUMAR MISHRA
212	10523/2022 WP(C)/19666/2022	SWAGAT CHHOTRAY-MP	DIPTI RANJAN SWAIN
213	10524/2022 WP(C)/6822/2010	PRASANNA KU.KHATUA-MP	MANOJ KUMAR MOHANTY
214	10525/2022 WP(C)/19668/2022	PRIYADARSHINI KHATUA-MP	JAJATI KESHARI KHUNTIA
215	10526/2022	BIKARTAN BARIK-MP	VIVEKANAND JENA

216	WP(C)/19669/2022 10527/2022	SUSHANI HARA-MP	RAJESH KUMAR MAHAPATRA
217	WP(C)/19367/2022 10528/2022	MANASWANI SAHU-MP	MANOJ KUMAR MOHANTY
218	WP(C)/19670/2022 10529/2022	SNIGDHA SENAPATI-MP	SHASHI BHUSAN JENA
219	WP(C)/19671/2022 10531/2022 WP(C)/19691/2022	SALEGRAM NAYAK-MP	SAMARENDRA PATTANAİK